

Child Welfare Committee

4011. SHRI ANIL MADHAV DAVE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that each district should have one Child Welfare Committees (CWCs), if so, the number of such CWCs set up across the country;

(b) the steps being taken by Government to form CWCs in those districts where such Committees are not yet formed; and

(c) the total number of child labour rescued and rehabilitated with the help of such CWCs?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Yes, Sir. As reported by State Governments/UT Administrations 548 Child Welfare Committees (CWCs) have been set in the country.

(b) The Government in the Ministry of Women and Child Development is reviewing the programme and providing financial assistance under Integrated Child Protection Scheme (ICPS) to State Governments/UT Administrations for setting up and management of CWCs.

(c) As per the information furnished by the Ministry of Labour and Employment, 3,00,424 children have been rescued under the Child Labour (Prohibition and Regulation) Act, 1986 from 2007-2010. Such children are rescued and placed into schools functioning under National Child Labour Project (NCLP) for rehabilitation/mainstreaming into regular system of education. Data specifically regarding child labour rescued and rehabilitated with the help of CWCs is not maintained in the Government.

Deaths of children from malnutrition

4012. PROF. ANIL KUMAR SAHANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether as per UNICEF, 50 per cent of all the deaths of children aged below five years are due to malnutrition;

(b) whether the Ministry and Ministry of Health & Family Welfare have refused to give an affidavit to the Supreme Court on how many children die of hunger every year;